

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH

Excise Appeal No.50886 of 2020 [SM]

[Arising out of Order-in-Appeal No.12-16 (SM)/CE/JPR/2020 dated 18.02.2020
passed by the Commissioner (Appeals), Central Excise & CGST, Jaipur]

M/s. Amit Gupta

S/o. Shri Ramniwas Gupta,
307, Express Tower,
Azadpur Commercial Complex,
Delhi – 110033.

...Appellant

VERSUS

Commissioner

Central Excise & Central GST, Alwar
Division C, Alwar Bye Pass Road,
Bhiwadi, Alwar

...Respondent

APPEARANCE:

Ms. Reena Rawat, Advocate for the Appellant

Mr.Pradeep Gupta, Authorised Representative for the Respondent

Coram: HON'BLE MRS. RACHNA GUPTA, MEMBER (JUDICIAL)

DATE OF HEARING : 26.08.2021

DATE OF DECISION: 22.12.2021

The appeal is allowed. For order, see order of date in Excise
Appeal No.50764 of 2020.

**(RACHNA GUPTA)
MEMBER (JUDICIAL)**

Anita